GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 178 TO BE ANSWERED ON 21.06.2019

Grant for Rehabilitation of Villages

178. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Maharashtra relating to special grant for rehabilitation of villages in protected areas from interest income of Compensatory Afforestation Fund Management and Planning Authority (CAMPA) funds;
- (b) if so, the details and the present status of the said proposal; and
- (c) the time by which the said proposal is likely to be finalized along with the reasons for delay in this regard?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) Yes sir. State Compensatory Afforestation Fund Management and Planning Authority has submitted Annual Plan of Operation for the year 2019-20 in which Rs.112.00 crore (Rs.one hundred twelve crore) has been provided for voluntary relocation of villages from Protected Areas from the interest component.
- (b)&(c) As per the Compensatory Afforestation Fund Rules, 2018 the Annual Plan of Operation of the State Authority shall be submitted by the State Authority before 31st December of the every year to the National Authority for the next financial year. State Compensatory Afforestation Fund Management and Planning Authority, Maharashtra has submitted the Annual Plan of Operation 2019-20 vide letter dated 08.05.2019. As per the Compensatory Afforestation Fund Act, 2016 the Annual Plan of Operations will be considered for approval by Executive Committee of National Authority in its next meeting.

OIH
